

**R.O.C.No.88375-A/2018/B2**

**CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 213 / 2018**

The Government in G.O.Ms.No.913, Home(Cts.III) Department, dated 19.12.2016 have issued orders for the constitution of Additional District Munsif Court at Perambalur, in the cadre of Civil Judge.

Ms. K.Mohanapriya, Judicial Magistrate, Additional Mahila Court, Perambalur, is transferred and posted as Additional District Munsif, Perambalur, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED: 21.12.2018.**

**Sd./-C.Kumarappan**  
**REGISTRAR GENERAL**

